

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 79 OF 2017

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Haryana Vidyut Prasaran Nigam Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Anand K. Ganesan for A1
Swapna Seshadri for A1

Counsel for the Respondent(s) : Poorva Saigal for R2
Ranjitha Ramachandran for R2
Anushree Bardhan for R2
Shubham Arya for R2
Arvind Kumar Dubey for R2
Suparna Srivastava for R3

ORDER

Respondent PGCIL is directed to supply copy of the map said to have been produced before CERC to the Appellant.

List the matter for hearing on **23.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**